

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT : SAKET COURTS COMPLEX NEW DELHI

ORDER

With the approval of Ld. Principal District & Sessions Judge, South District, the following transfer & posting of Personal Assistants is hereby made with immediate effect:

S.No	Name of the Official	From	To
1	Ms. Tanya Joshi EC: 40696455	PA in the court of Sh. Varun Chandra, Ld. MM-04 (NI Act), South District, Saket Courts, New Delhi <i>(Joined after Maternity Leave and Child Care Leave)</i>	PA in the court of Sh. Ravi, Ld. MM-05 (NI Act), South District, Saket Courts, New Delhi
2	Ms. Harsha EC: 92701612	PA in the court of Sh. Ravi, Ld. MM-05 (NI Act), South District, Saket Courts, New Delhi	PA in the vacant of SCJ-cum-RC, South District, Saket Courts, New Delhi
3	Ms. Madhuri Pokhriyal EC: 74637734	PA in the vacant of SCJ-cum-RC, South District, Saket Courts, New Delhi	PA in the court of Dr. Yadvender Singh, Ld. ADJ-02, South District, Saket Courts, New Delhi
4	Sh. Anjesh Pal Singh EC: 74967114	PA in the court of Dr. Yadvender Singh, Ld. ADJ-02, South District, Saket Courts, New Delhi	PA in the court of Sh. Vivek Kumar Gulia, Ld. ASJ (Electricity), South District, Saket Courts, New Delhi
5	Sh. Rohit Negi EC: 43944650	PA in the court of Sh. Vivek Kumar Gulia, Ld. ASJ (Electricity), South District, Saket Courts, New Delhi	PA in the Office Pool, South District, Saket Courts Complex, New Delhi
6	Ms. Saroj EC: 17286354	PA in the court of Ms. Kanika Aggarwal, Ld. Civil Judge-01, South District, Saket Courts, New Delhi <i>(Joined after Maternity Leave and Child Care Leave)</i>	PA in the court of Sh. Bharat Aggarwal, Ld. MM - 01 (NI Act), South District, Saket Courts, New Delhi
7	Sh. Ramesh EC: 87903725	PA in the court of Sh. Bharat Aggarwal, Ld. MM-01 (NI Act), South District, Saket Courts, New Delhi	PA in Mediation Centre, Saket Courts Complex, New Delhi
8	Sh. Vivek Kumar EC: 38087293	PA in Mediation Centre, Saket Courts Complex, New Delhi	PA in the court of Ms. Tanya Bamniyal, Ld. JSJC/ASCJ/GJ, South District, Saket Courts, New Delhi

Note:- Non-compliance of transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official.

(Dr. Sugandha Aggarwal)
ASJ (SC-RC)/Officer In-Charge
Administration Branch - 1, South
Saket Courts, New Delhi

No. Admn./P&T/SD/Saket/2023/ 1351-13527

Dated, New Delhi the 17/10/2023

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. PS to Ld. Principal District & Sessions Judge, South District, Saket Courts Complex, New Delhi.
3. The Ld. Presiding Officers/ Officers-in-Charge, concerned.
4. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi.
5. The Officer-In-Charge, Computer Branch, South District, Saket Courts Complex, New Delhi.
6. The A.O. (Judicial), Administration, (HQs), Tis Hazari Courts, Delhi.
7. Website Committee, HQs, Tis Hazari Courts, Delhi.
8. The PRO, South District, Saket Courts Complex, New Delhi.
9. ACR Cell (HQs), Tis Hazari Courts, Delhi.
10. Official concerned.
11. Dealing official, LAYERS seat, Tis Hazari Court, for uploading on LAYERS.
12. Guard File

(Dr. Sugandha Aggarwal)
ASJ (SC-RC)/Officer In-Charge
Administration Branch - 1, South
Saket Courts, New Delhi